

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1) T.K. Bhaskar
Priyadarshini
Abhinav Parthasarathy
Keesarthi R
Akshil Jain

counsel for
petitioner



2) S. Santhana Krishnan }
M. Karitha Surana }

counsel for
Respondents.



ORDER

Counsels for both the parties are present and filed a memo stating therein that they do agree to make final submissions before Single Bench afresh. Counsel for the Petitioner will initiate the arguments on next date of hearing. Put up on **14.12.2017 at 10.30 A.M.**

- Sel -
MEMBER (JUDICIAL)